Central Administrative Tribunal Principal Bench

CP No.487/2018 in OA No.2022/2018 MA No.4282/2018

New Delhi, this the 12th day of October, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

- Lok Narayan, AE(C), Group 'B',
 Aged about 49 years,
 S/o Shri Bijai Pal Singh,
 R/o 506, Sec-4, Vaishali, Ghaziabad,
 U.P.
- Tirpal Singh, AE(C), Group 'B',
 Aged about 48 years,
 S/o Late Shri Devender Pal Singh,
 R/o 12/484, Friends Society, Vasundhara,
 Ghaziabad-201012.

...Petitioners

(By Advocate : Shri M.K. Bhardwaj)

Versus

- Shri Durga Shankar Mishra, Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi.
- Shri Prabhakar Singh,
 Director General,
 CPWD, Nirman Bhawan,
 New Delhi.

...Respondents

(By Advocates : Shri Hanu Bhaskar

Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):-

When the matter was taken up for hearing, learned counsel for applicant submits that respondents have complied with the orders of this Tribunal by passing speaking orders, however, he seeks liberty to challenge the same. Accordingly, the CP is closed with the liberty as aforesaid. Notices are discharged.

2. Pending MAs, if any, stand disposed of.

(A.K. Bishnoi) Member (A) (V. Ajay Kumar) Member (J)

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